

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 270/TT/2018

- Subject** : Petition for approval of transmission tariff for procurement of 3 nos. Spare Converter Transformers (234 MVA, 1-ph, 3 winding) at Bhadrawati HVDC Back to Back Station under "Installation of Transformer and Procurement of Spare Converter Transformer at Bhadrawati HVDC Back to Back Station" for tariff block 2014-19 in Western Region.
- Date of Hearing** : 23.4.2019
- Coram** : Shri P.K Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri I.S Jha, Member
- Petitioner** : Power Grid Corporation of India Limited (PGCIL)
- Respondents** : Madhya Pradesh Power Management Company Ltd. & others.
- Parties present** : Shri S.S.Raju, PGCIL
Shri Zafrul Hasan, PGCIL
Shri S.K. Venkatesan, PGCIL
Shri Pankaj Sharma, PGCIL

Record of Proceedings

The representative of the petitioner submitted that instant petition has been filed for determination of transmission tariff in respect of the subject assets for 2014-19 period. He further submitted that scheduled COD of the subject assets was 27.8.2015 against which they were put into commercial operation on 22.3.2018 with a time over-run of 31 months. He submitted that the detailed reasons for time over run have been furnished and requested to condone the same. He further submitted that the estimated completion cost of ₹13212.63 lakh is within the RCE approved apportioned of ₹14264.47. He further submitted that all the information required for tariff determination of the assets is available on record and prayed that tariff may be allowed.



2. After hearing the petitioner, the Commission reserved order in the matter.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

